GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 161 TO BE ANSWERED ON THE 3RD MARCH. 2020

BENEFICIARIES OF PM KISAN MAAN DHAN YOJANA

*161. SHRI MAGUNTA SREENIVASULU REDDY: SHRI P.V. MIDHUN REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of beneficiaries in the country who have been registered under the scheme PM Kisan Maan Dhan Yojana especially in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh and Gujarat;
- (b) the amount allocated for the budgetary provision for the scheme in the financial year2019-20;
- (c) the time by which the remaining farmers are likely to be benefited under the scheme; and
- (d) whether the Village Level Entrepreneurs (VLEs) of the Common Service Centres (CSCs) have been provided incentives for ensuring maximum enrolment of farmers under the scheme and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 161 DUE FOR REPLY ON 3RD MARCH, 2020.

- (a): 19,81,442 farmers have been registered under the scheme in the country under PM Kisan Maan Dhan Yojana as on 27.2.2020. Further, 30,721; 66,964; 2,44,546 and 63,523 farmers have been registered under the scheme in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh and Gujarat respectively.
- (b): The budgetary allocation for implementation of the scheme in financial year 2019-20 was kept at Rs. 900 crores.
- (c): The PM Kisan Maan Dhan scheme is a voluntary and contributory pension scheme in which farmers in the age group of 18-40 years are required to make monthly contribution between Rs. 55 to 200 and the matching contribution is provided to LIC, the fund manager of the pension scheme. The farmers are eligible to receive a monthly pension of Rs. 3000/-after attaining the age of 60 years.

The State Governments and Common Service Centers (CSCs) are taking steps to register/enroll the maximum number of farmers by organizing camps since it is a voluntary and contributory scheme.

(d): Yes, Sir. The farmers can enroll/register under the scheme with CSCs for which an incentive of Rs. 30/- per enrollment is provided to them. Further, to enhance the pace of enrollment and encourage the efforts of VLEs, Government had provided financial incentive of Rs. 5/- per enrollment for 100 enrollment and above, and up to 299. For enrollment of 300 farmers and above, an incentive of Rs. 10/- per enrollment was provided. The above incentive was applicable with effect from 14.08.2019 to 12.09.2019 i.e. up to the formal launching of the scheme.
